

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION NO.142 OF 2023

BETWEEN

S.Unnikrishnan

...Appellant

v.

Union of India Rep. by its Secretary MoEF&CC, New Delhi and Ors.

...Respondents

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Dated at Chennai on this 11th day of February, 2024



COUNSEL FOR RESPONDENT NO.4

Dr. Prabhu Gondri

Standing Counsel for SEIAA, Kerala

Mob. No. +91 94443 98701

Prabhu.ijs@gmail.com

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN
ZONE, CHENNAI**

ORIGINAL APPLICATION NO.142 OF 2023

BETWEEN

S.Unnikrishnan, Kerala

...Applicant

v.

Union of India
Rep. by its Secretary,
MoEF & CC, New Delhi & Ors.

...Respondents

REPLY FILED ON BEHALF OF THE 4TH RESPONDENT

I, Babitha A, wife of Mr. Nahas N, aged 53 years, working as Legal Officer, SEIAA at Thiruvananthapuram, do hereby solemnly affirm and sincerely state as follows:-

1. I am well acquainted with the facts of the case from the available records and I am authorized to file this Reply on behalf of the 4TH Respondent. I crave leave of the Hon'ble Tribunal to file reply as and when additional facts are available to the Respondent.
2. It is submitted that this respondent denies all the allegations and averments raised by the Applicant against this Respondent except that are specifically admitted. It is submitted that the Respondent submit certain facts, which are necessary for the present Application, are placed hereunder in seriatim.



Babitha A

BABITHA. A
Deputy Secretary to Govt. & Legal Officer
State Environment Impact Assessment Authority
4th Floor, KSRTC Terminal Complex
Thiruvananthapuram Phone : 0471-2334262

3. It is submitted that this Hon'ble National Green Tribunal had registered the application based on a complaint received from the Applicant was to take required measures to protect and maintain Pandavanpara. The Applicant had alleged that companies were using huge explosive material near the Pandavanpara adversely affecting the same and destroying its supportive rocks and that in case the same is continued, Pandavanpara will collapse.

4. It is submitted that the Hon'ble National Green Tribunal, Principal Bench, New Delhi had registered the petition as Original Application No.333/2022. On considering OA No.333/2020 on 11/05/2022 the Hon'ble Principal Bench had issued the following directions:-

"In view of the averments made in the application, we consider it appropriate to have a factual and action taken report from a Joint Committee comprising of Archaeological Survey of India, SEIAA, State PCB and Collector Thiruvananthapuram. State PCB will be the Nodal Agency for co-ordination and compliance."

5. It is submitted that based on the above direction the Joint Committee inspected the site on 23/08/2022, the report is annexed.

6. It is submitted that the SEIAA, Kerala i.e. 4th Respondent has not received any application for EC for mining at Pandavanoara and Joint Committee also opined that they could not find any evidence of Environmental Damages in the area.



BABITHA. A
Deputy Secretary to Govt. & Legal Officer
State Environment Impact Assessment Authority
4th Floor, KSRTC Terminal Complex
Thiruvananthapuram Phone : 0471-2334262

Under the above circumstances, it is humbly prayed that this Hon'ble Tribunal may be pleased to pass an appropriate order or orders as this Hon'ble Tribunal may deem fit and proper in circumstances of the case and thus render justice.

Dated at Chennai on this the 12th day of February, 2024

BABITHA. A
Deputy Secretary to Govt. & Legal Officer
State Environment Impact Assessment Authority
4th Floor, KSRTC Terminal Complex
Thiruvananthapuram Phone: 0471-2334262

4TH RESPONDENT

VERIFICATION

I, Babitha A, wife of Mr. Nahas N, aged 53 years, working as Legal Officer, SEIAA at Thiruvananthapuram, do hereby verify that the contents of paras 1 to 4 are true to the best of my personal knowledge and paras 1 to 4 believed to be true on legal advice and that I have not suppressed any material fact.

Verified at Chennai on this the 12th day of February, 2024.

4TH RESPONDENT



BABITHA. A
Deputy Secretary to Govt. & Legal Officer
State Environment Impact Assessment Authority
4th Floor, KSRTC Terminal Complex
Thiruvananthapuram Phone: 0471-2334262

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 333 of 2022

Sri. Unnikrishnan

Applicant

Versus

State of Kerala & Others

Respondents

**REPORT FILED BY THE JOINT COMMITTEE IN THE ORIGINAL
APPLICATION NO.333/2022 IN COMPLIANCE OF THE ORDER DATED 03/07/2023
OF THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH**

- 1 The Hon'ble National Green Tribunal had registered the application based on a complaint received by post from the applicant. The prayer of the applicant was to take required measures to protect and maintain Pandavanpara. The applicant had alleged that companies were using huge explosive material near the Pandavanpara adversely affecting the same and destroying its supportive rocks and that in case the same is continued, Pandavanpara will collapse.
- 2 The Hon'ble National Green Tribunal Principal Bench, New Delhi had registered the petition as application no. 333/2022. On considering O.A. no. 333/2022 on 11.05.2022 the Hon'ble Principal Bench had issued the following directions:

“In view of the averments made in the application, we consider it appropriate to have a factual and action taken report from a Joint Committee comprising of Archaeological Survey of India, SEIAA, State PCB and Collector, Thiruvananthapuram. State PCB will be the Nodal agency for coordination and compliance.”




SIMI P.
Environmental Engineer

3 In respectful compliance of the above directions, the Board had nominated Smt. Bincy B.S., the then Environmental Engineer, District Office, Thiruvananthapuram to the Joint Committee as per order no. KSPCB/360/2022-EE-1 Thiruvananthapuram dated 19/07/2022. The copy of the proceedings is produced herewith and marked as **Annexure 1**. Further the Board Chairman had sent a letter dated 19/07/2022 to the Director, Archaeological Survey of India, the Chairman, SEIAA and the District Collector, Thiruvananthapuram for nominating officers to the Committee. The copy of the communication of the Board Chairman is produced herewith and marked as **Annexure 2**. SEIAA as per letter no. 1195/A1/2022/SEIAA dated 04/06/2022 had nominated Dr. Bijukumar, Member, State Level Expert Appraisal Committee as the member of the Joint Committee. The copy of the communication from SEIAA is produced herewith and marked as **Annexure 3**. The District Collector, Thiruvanthapuram vide letter No. B7-443650/2022 dated 27/07/2022 had nominated the Deputy Collector (D.M), Thiruvananthapuram as the member of the Joint Committee. The copy of the proceeding of the District Collector is produced herewith and marked as **Annexure 4**. The Director, Department of Archeology, Thiruvananthapuram vide letter no. ARCD/890/2022-LI dated 29/7/2022 had confirmed nomination to the Joint Committee. The copy of the communication from the Department of Archeology is produced herewith and marked as **Annexure 5**. Accordingly, the Joint Committee was constituted with the following members:

1. Sri. Vineeth T. K,
Deputy Collector, Disaster Management, Thiruvananthapuram.
2. Dr.A . Bijukumar,
Member. State Level Expert Appraisal Committee, SEIAA.
3. Sri Rajesh Kumar R.,
Directorate of Archaeology. Thiruvananthapuram
4. Smt. Bincy B.S.,
Environmental Engineer, District Office, Thiruvananthapuram.




SIMI P.
Environmental Engineer

- 4 The Joint Committee members had conducted the joint inspection of the site on 23/08/2022 and the draft inspection report was forwarded by the nodal officer to the other members of the committee through email on 05/09/2022. The copy of the email communication dated 05/09/2022 is produced herewith and marked as **Annexure 6**. However, the inspection report could not be finalized as Smt. Bincy B.S., Environmental Engineer, Kerala State Pollution Control Board and Sri. Vineeth T.K., Deputy Collector, Disaster Management, Thiruvananthapuram got transferred. On transfer Smt. Bincy B.S., Environmental Engineer was relieved on 05/09/2022 by Smt. Simi P., Environmental Engineer. The new Environmental Engineer had contacted the other committee members for finalizing the report. Accordingly, the member from Directorate of Archaeology had submitted the remarks on the site inspection report on 24/09/2022. Meanwhile, the Board nominated Smt. Simi P., Environmental Engineer, Kerala State Pollution Control Board, District Office, Thiruvananthapuram as the member of the Joint Committee on 27/10/2022 instead of Smt. Bincy B.S., Environmental Engineer. The copy of the communication is produced herewith and marked as **Annexure 7**. The nodal officer had requested for report from the committee members and had communicated the matter to the Chief Environmental Engineer, Regional Office, Thiruvananthapuram as per letters no. PCB/TVM-DO/NGT-LEGAL/2022 dated 30/12/2022 and 19/01/2023. The copies of the communications are produced herewith and marked as **Annexure 8**. The member from SEIAA had submitted remarks on 26/01/2023. The inspection report signed by the nominee of the District Collector was received in July 2023. The report of the joint inspection signed by all the inspecting officers is produced herewith and marked as **Annexure 9**.

Report of the site inspection by the Joint Committee:

The Joint Committee that had inspected the site had reported as follows:

“The Joint Committee had visited the site on 23/08/2022. The ‘Pandavanpara’, a hillock of great historic and mythological significance is located in Neyyattinkara of the district of Thiruvananthapuram. The hillock consists of tall granite boulders and the same is currently intact. The Department of Archaeology had taken initiatives to protect the 3.15 acres of land surrounding the place including the Pandavanpara. A few rocks that were mined in the past were found at the site. The field inspection team could not find any




SIMI P.
Environmental Engineer

evidence of environmental damages currently in the area. Moreover, the area is now monitored by the police and the entry of the public to the site is also restricted. No mining and blasting activities were found in the region. The nearest active quarry i.e. quarry of M/s. Delta M Sand Private Ltd was located at approximately 550 meters from the buffer zone of the site and an abandoned quarry was existing at around 110 meters beyond the buffer zone of the location. The Kerala State Pollution Control Board or SEIAA had not granted any clearance for mining projects in that location. The photos of the inspection are produced herewith and marked as **Annexure A.**”

- 5 The Joint Committee meeting was convened on 07/07/2023. The Committee observed that measures need to be taken to ensure the protection of Pandavanpara as the same is of great historic and archaeological significance. The recent study in Kerala to monitor the effect of granite quarrying was carried out during the period from December 2022 to January 2023 by the Expert Committee constituted by the Hon’ble NGT in O.A. No. 304 of 2019. Considering the effects of the factors like vibrations, pollution etc. the Expert Committee had submitted its recommendations regarding the minimum distance to be maintained from quarries to neighbouring residences, structures etc. which are currently under the kind consideration of the Hon’ble NGT. Accordingly this Joint Committee most humbly submits that no mining activity may be permitted within such distance of Pandavanpara by individuals or companies as may be decided by the Hon’ble NGT.

- 6 In this regard, it is most humbly submitted that necessary actions had been taken by the departments concerned to ensure protection of Pandavanpara and as per the site inspection report attached, there are no active mining projects currently in the location as alleged by the applicant in his petition.

- 7 The Board as the nodal agency had taken earnest efforts to comply with the Orders of the Hon’ble National Green Tribunal. However, the acute shortage of engineers in the Board and heavy work load had interfered with the same. In this regard it is most humbly submitted that there has been only one permanent engineer in the Thiruvananthapuram District Office of the Board, during the period, who is the Environmental Engineer and the Head of Office of the




SIMI P.
Environmental Engineer

District Office which is having jurisdiction over the entire district of Thiruvananthapuram. There are no sub-offices for the Board in the district. The Assistant Environmental Engineer post has been vacant for the past one year. As such the duties of the Assistant Environmental Engineer also have to be performed by the Environmental Engineer. All the four numbers of Assistant Engineer posts of this office were filled on one year contract or daily wage basis. As such there was lack of engineering staff having the necessary experience. The Environmental Engineer who is the only permanent engineer of the Board for the district is member of a large number of committees. The frequent meetings and inspections in addition to the disposal of clearance applications, preparation of reports related to the various Court cases and environment matters are also the responsibilities of the Environmental Engineer. Further, the non-availability of the other committee members due to their transfer and other official engagements had also caused the delay. As such the delay in submission of the Joint Committee report was not intentional. Hence, it is most humbly prayed that the delay may kindly be condoned.

This is for kind consideration of the Hon'ble National Green Tribunal.

Dated this the 7th day of July 2023


Sri. Jayamohan V.,
Dy. Collector, Disaster Management,
Collectorate, Thiruvananthapuram.


Dr. A. Bijukumar,
Member, State Level Expert Appraisal
Committee, SEIAA.


Smt. Simi P.,
Environmental Engineer,
Kerala State Pollution Control Board,
District Office, Thiruvananthapuram


Sri. Rajesh Kumar R.,
Directorate of Archaeology,
Thiruvananthapuram




SIMI P.
Environmental Engineer

PROCEEDINGS

Sub:- O.A.No.333/2022 before the Hon'ble National Green Tribunal, Principal Bench- Committee constituted by NGT to coordination and compliance- Officer nominated - Orders issued.

KERALA STATE POLLUTION CONTROL BOARD

E-Office No. KSPCB/360/2022-EE-1 Thiruvananthapuram, Dated:19/07/2022

Read: Order dated 11/05/2022 of the Hon'ble NGT (PB) in O.A.333/2022
(copy enclosed)

ORDER

The Hon'ble National Green Tribunal (NGT) Principal Bench had registered Original Application No.333/2022 due to excessive quarrying and environmental destruction at Pandavanpara, Neyyattinkara Taluk, Thiruvananthapuram District. The NGT has vide order read above, constituted the following four member Joint Committee to have a factual and action taken report.

1. District Collector, Thiruvananthapuram
2. Archaeological Survey of India
3. SEIAA
4. Kerala State Pollution Control Board

The State Pollution Control Board has been made the nodal agency for coordination and compliance. The Environmental Engineer, District Office, Thiruvananthapuram is nominated to the above committee and will be the nodal officer. The Hon'ble NGT has directed the Joint Committee to furnish factual and action taken report within **two months**.

The expenditure in this regard will be met from the head of account – Non Plan 'Contingency' from current year's budget.

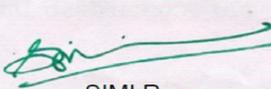

CHAIRMAN

To

The Environmental Engineer
District Office
Thiruvananthapuram

To co-ordinate and
convene the meeting

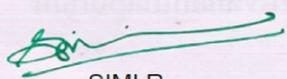



SIMI P.
Environmental Engineer

Copy to:

- 1) The District Collector
Collectorate
2nd Floor Civil Station Building,
Civil Station Road,
Thiruvananthapuram-695 043
- 2) The Director
Archaeological Survey of India
Block No. 1, EMS Nagar, Pattoor
Thiruvananthapuram- 695 035
- 3) The Chairman
SEIAA, 4th floor, KSRTC Bus Terminal,
Thampanoor, TVM-695 001
- 4) Adv. Jogy Scaria
Advocate-on-Record
Supreme Court of India
SB-41, Sophia Apartment,
Abhaykhand-4, Indirapuram
Ghaziabad, UP-201010
(O) 01204264302




SIMI P.
Environmental Engineer

☎: General: 0471- 2312910, 2318153, 2318154, 2318155 Chairman: 2318150 Member Secretary: 2318151
E-mail: ms.keralapcb@gov.in FAX: 0471 - 2318134, 2318152 web: www.keralapcb.nic.in



KERALA STATE POLLUTION CONTROL BOARD
കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

Pattom P.O., Thiruvananthapuram - 695 004

പട്ടം പി.ഒ., തിരുവനന്തപുരം - 695 004

E-Office No. KSPCB/360/2022-EE-1

Date: 19/07/2022

From

The Chairman

To

The Director
Archaeological Survey of India
Block No. 1, EMS Nagar, Pattoor
Thiruvananthapuram- 695 035



NGT Matter
Very Urgent

Sub: O.A. No.333/2022 before the Hon'ble National Green Tribunal-reg.

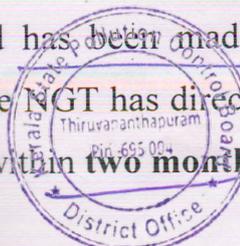
Ref: Order dated 11/05/2022 of the Hon'ble NGT (SZ) in O.A.No. 333/2022

Sir,

Kind attention is invited to the subject matter. The Hon'ble National Green Tribunal (NGT) Principal Bench had registered Original Application No.333/2022 due to excessive quarrying and environmental destruction at Pandavanpara, Neyyattinkara Taluk, Thiruvananthapuram District. The NGT has vide order read above, constituted the following four member Joint Committee to have a factual and action taken report.

1. District Collector, Thiruvananthapuram
2. Archaeological Survey of India
3. SEIAA
4. Kerala State Pollution Control Board

The State Pollution Control Board has been made the nodal agency for coordination and compliance. The Hon'ble NGT has directed the Joint Committee to furnish factual and action taken report within **two months**.



SIMI P.
SIMI P.
Environmental Engineer

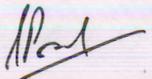
urgent
AE,
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The Environmental Engineer, District Office, Thiruvananthapuram will be the nodal officer of the above committee whose contact address is given below:

Smt. Bincy B. S.
Environmental Engineer
Kerala State Pollution Control Board
District Office, Thiruvananthapuram
Phone: 9447975708
E-mail: kspcbdotvm@gmail.com

Copy of the NGT order and proceedings dated 19/07/2022 nominating the officer of the Board to the Joint Committee are attached herewith. Kindly nominate an officer to the above Joint Committee urgently.

Yours faithfully,


CHAIRMAN

Copy to:

- 1) The District Collector
Collectorate
2nd Floor Civil Station Building,
Civil Station Road,
Thiruvananthapuram-695 043
- 2) The Chairman
SEIAA, 4th floor, KSRTC Bus Terminal,
Thampanoor, TVM-695 001
- 3) The Environmental Engineer
District Office
Thiruvananthapuram




SIMI P.
Environmental Engineer

ANNEXURE 3

**State Environment Impact Assessment Authority
(SEIAA) Kerala**

K.S.R.T.C Bus Terminal Complex, 4th Floor, Thampanoor,
Thiruvananthapuram - 695 001

Ph: +91471-2334262 (Off) +91471-2334265 (Fax)

e-mail: seaseiaakerala@gmail.com

web: www.seiaakerala.in

No. 1195/A1/2022/SEIAA

Date: 04/06/2022

From

The Administrator,
State Environment Impact Assessment Authority

To,

Member Secretary
Kerala State Pollution Control Board
Pattom, P.O. Plamood
Thiruvananthapuram

Sir,

Sub: - SEIAA – O.A. No.333/2022 filed by Sri. S. Unnikrishnan in Hon'ble NGT
Principal Bench, New Delhi- Officer nominating to the Joint Committee- reg.

Ref :- Judgment in O.A.No. 333/2022 dated 11/5/2022 filed by Sri. S.Unnikrishnan
at Hon'ble NGT (PB).

Attention is invited to the reference cited. Dr.A. Bijukumar, Member, SEAC is
nominated as member in the Joint Committee constituted by Hon'ble NGT, vide reference
cited.

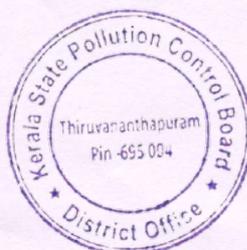
Details: - Dr. A. Bijukumar
Member, State Level Expert Appraisal Committee
SEIAA, Thiruvananthapuram
Email id: bijupuzhayoram@gmail.com
Mobile No: 9447216157

Yours faithfully
Sd/-
ANIL.P.ANTONY
Administrator, SEIAA

Approved for issue

Section Officer

ac




SIMI P.
Environmental Engineer

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30/7/22

Proceeding of the District Collector, Thiruvananthapuram
(Present :- Navjot Khosa, I.A.S)

No: B7-443650/2022

Date : 27/07/2022

Sub :- O.A No. 333/2022 before the Hon'ble National Green Tribunal, Principal Bench- Committee constituted by NGT - Nomination of member for District Collector Orders issued.

Ref :- (1) Order dated 11/05/2022 in O.A. No. 333/2022 of Hon'ble NGT Principal Bench.
(2) Proceedings No. KSPCB/360/2022-EE1 dated 19/07/2022 of the Chairman, KSPCB.

The Hon'ble National Green Tribunal Principal Bench had registered O.A. No. 333/2022 due to excessive quarrying and environmental destruction at Pandavanpara, Neyyattinkara Taluk, Thiruvananthapuram District. The Hon'ble National Green Tribunal has vide order cited reference (1), constituted a Joint Committee comprising of Archeological Survey of India, SEIAA, Kerala State Pollution Control Board and District Collector Thiruvananthapuram to have a factual and action taken report.

It is directed that the Pollution Control Board will be the Nodal Agency for co-ordination and compliance. Vide reference (2) cited the District Environmental Engineer, District Office, Thiruvananthapuram is nominated to the committee for Pollution Control Board and will be the Nodal Officer.

I hereby nominate **Deputy Collector (D.M) Thiruvananthapuram** as nominee of the District Collector Thiruvananthapuram to the Joint Committee. The Hon'ble National Green Tribunal has directed the joint committee to furnish factual and action taken report within **two months**.

(Sd/-)

District Collector

To

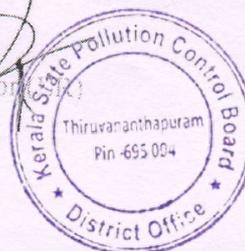
Deputy Collector (DM) Thiruvananthapuram

Copy to

The District Environmental Engineer
KSPCB, District Office, Thiruvananthapuram

Forwarded by Order

Deputy Collector (DM)



SIMI P.
Environmental Engineer

urgent

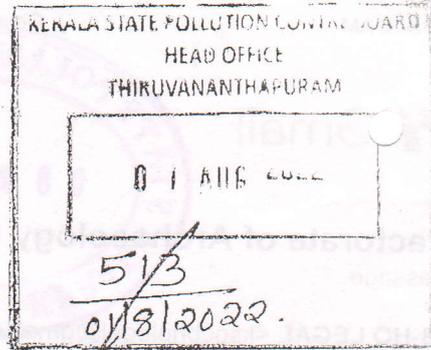
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02/08/2022

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03/8/2022.



Directorate of Archaeology
Sundaravilasam Palace
Fort.P.O, Thiruvananthapuram - 23
Phone:0471-2577465
E-mai: director.arch@kerala.gov.in
Website: archaeology.kerala.gov.in
Date: 29/07/2022

Chairman
Kerala State Pollution Control Board
Pattom. P.O, Thiruvananthapuram-695 004

Sir,

Subject : Department of Archaeology - O. A. No. 333/2022 before Hon'ble National Green Tribunal-reg

Reference : Your office letter No. KSPCB/360/2022-EE-1 dated 19.07.2022

Reference is made to your office letter cited.

It is brought to your notice that **Pandavanpara** measuring 1.2590 Hectares in Old Survey No. 450/1/LB 1/22 Re-survey No. 544/2 of Block No. 26 of Perumkadavilla Village of Neyyattinkara Taluk is a protected monument of Archaeology Department of State of Kerala since 1987. However, as per the directions of Hon'ble Tribunal, a representative from Archaeological Survey of India is included in the Joint Committee being constituted to inspect and furnish report to Hon'ble Tribunal pertaining to the illegal quarrying a the site.

Hence, it is requested that date of inspection of the site by Joint Committee may kindly be intimated to the undersigned so that officer-in-charge of the monument or any competent officer can be deputed to be at the monument to brief about the monument to the Joint Committee.



[Handwritten Signature]
SIMI P.
Environmental Engineer

Yours faithfully,

Signature valid

Digitally signed by E. Pinesan
Date: 2022.07.29 00:45:00 IST
Reason: Approved Director

AR
Tomy
08/8

[Handwritten Signature]
CHAIRMAN

EE5



KSPCB DO TVPM <kspcbdotvpm@gmail.com>

OA 333/2022 filed by UnniKrishnana- Panadavanppara

KSPCB DO TVPM <kspcbdotvpm@gmail.com>

Mon, Sep 5, 2022 at 4:49 PM

To: "DY.COLLECTOR DM TVPM" <deputycollectordmtvpm@gmail.com>, bijupuzhayoram@gmail.com, "rajeshkumar31051980@gmail.com" <rajeshkumar31051980@gmail.com>

Sir

A draft report on joint committee visit is attached. Please include details concerned with your dept and revert the same immediately

--

Regards

Environmental Engineer

Kerala State Pollution Control Board

District Office, Thiruvananthapuram

**Pandavanpara Report.docx**

25K

SIMI P.
Environmental Engineer

☎: General: 0471- 2312910, 2318153, 2318154, 2318155 Chairman: 2318150 Member Secretary: 2318151
E-mail: ms.keralapcb@gov.in FAX: 0471 - 2318134, 2318152 web: www.keralapcb.nic.in



KERALA STATE POLLUTION CONTROL BOARD
കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

Pattom P.O., Thiruvananthapuram - 695 004

പട്ടം പി.ഒ., തിരുവനന്തപുരം - 695 004

E-Office No. KSPCB/360/2022-EE-1

Date: 27/10/2022

From

The Chairman

NGT Matter

To

Very Urgent

The District Collector
Collectorate

2nd Floor Civil Station Building,
Civil Station Road,
Thiruvananthapuram-695 043

Sub: O.A. No.333/2022 before the Hon'ble National Green Tribunal-reg.

Ref: 1. Order dated 11/05/2022 of the Hon'ble NGT (SZ) in O.A.No. 333/2022

2. This office letter of even no. dated 19/07/2022

Sir,

In variation to the letter issued vide reference, Smt. Simi P. is nominated to the committee constituted by the Hon'ble NGT vide order under reference (1) in place of Smt. Bincy B.S. Details of officer nominated is furnished below.

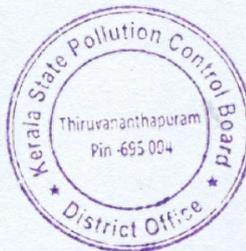
Smt. Simi P.
Environmental Engineer
Kerala State Pollution Control Board
District Office, Thiruvananthapuram
Phone: 9447975718
E-mail: kspcbdotvm@gmail.com

Yours faithfully,

CHAIRMAN

Copy to:

The Environmental Engineer
District Office
Thiruvananthapuram



SIMI P.
Environmental Engineer

0471-2303844

e.mail: kspcbdotvpm@gmail.com



KERALA STATE POLLUTION CONTROL BOARD
കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

DISTRICT OFFICE, THIRUVANANTHAPURAM
ജില്ലാ ഓഫീസ്, തിരുവനന്തപുരം

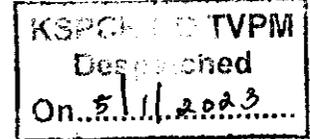
T. C. 12/96 (4.5), PLAMOODU JN., PATTOM P.O, THIRUVANANTHAPURAM - 695 004

മി.സി. 12/96 (4.5), പ്ലാമൂട് ഓഫീസ്, പട്ടം പി.ഒ, തിരുവനന്തപുരം - 695 004

PCB/TVM-DO/NGT-LEGAL/2022

Date: 30/12/2022

From
The Environmental Engineer.



To

- (i) The Deputy Collector (DM),
Thiruvananthapuram.
- (ii) The Director,
Directorate of Archeology,
Sundaravilasam Palace,
Fort PO, Thiruvananthapuram -23.
- (iii) Dr. A Bijukumar,
Member,
State Level Expert Appraisal Committee,
SEIAA, Thiruvananthapuram.

Sub: OA No. 333/2022 before Hon'ble NGT (SZ) –Inspection by Joint committee- Filing of report – reg.

Ref: (1) Order dated 11/05/2022 of the Hon'ble NGT (SZ) in OA No 333/2022.
(2) Email dated 05/09/2022

Sir,

This has ref. to the above. In connection with the above matter, a joint inspection was conducted on 23/05/2022. Based on the said inspection and findings, report of the Board was forwarded vide ref (2) above. The report of the other Committee Members is not yet received. In this regard, you are requested to forward your report urgently for filing the same before the Hon'ble NGT.

Yours faithfully

ENVIRONMENTAL ENGINEER

Copy to: The Chief Environmental Engineer,
KSPCB, Regional Office,
Trivandrum


SIMI P.
Environmental Engineer



KERALA STATE POLLUTION CONTROL BOARD
 കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

DISTRICT OFFICE, THIRUVANANTHAPURAM
 ജില്ലാ ഓഫീസ്, തിരുവനന്തപുരം

T. C. 12/96 (4,5), PLAMOODU JN., PATTOM P.O, THIRUVANANTHAPURAM – 695 004

ഫി.സി. 12/96 (4,5), പ്ലാമൂട് ഓഫീസ്, പട്ടം പി.ഒ. തിരുവനന്തപുരം - 695 004

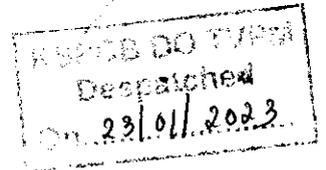
PCB/TVM-DO/NGT-LEGAL/2022

Date: 19/01/2023

From
 The Environmental Engineer.

To

The District Collector ,
 Collectorate,
 2nd Floor Civil Station Building,
 Civil Station Road,
 Thiruvananthapuram. 695043



Sub: OA No. 333/2022 before Hon'ble NGT (SZ) –Inspection by Joint committee- filing of report – reg.

Ref: (1) Order dated 11/05/2022 of the Hon'ble NGT (SZ) in OA No 333/2022.
 (2) Proceedings no. B7-443650/2022 of the District Collector dated 27/07/2022
 (3) Email dated 05/09/2022

Sir,

This has ref. to the above. The Hon'ble NGT had registered O.A. No 333/2022 in the petition filed by Sri. S. Unnikrishnan with a prayer for taking required measures to protect and maintain Pandavanpara in Neyyattinkara Taluk, Thiruvananthapuram District. The Hon'ble NGT as per Order cited (1) above had also constituted a four member Joint Committee to have a factual and action taken report in the matter. The committee members are District Collector Thiruvananthapuram, Archeological Survey of India, SEIAA and Kerala State Pollution Control Board. Vide ref cited (2) above the Deputy Collector (DM) Thiruvananthapuram was nominated as the representative of the District Collector. Joint inspection of the site by the committee was conducted on 23/08/2022. Based on the said inspection and findings, report of the Board was forwarded vide ref (3) above to all other committee members for adding their remarks specific to their departments. The remarks from that office are not yet received. In this regard, it is requested to take necessary actions to forward the remarks of the Revenue Department on the above matter urgently for filing the consolidated report before the Hon'ble NGT.

Yours faithfully

ENVIRONMENTAL ENGINEER

Copy to: The Chief Environmental Engineer
 KSPCB, Regional Office,
 Trivandrum

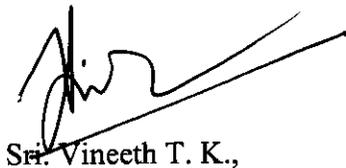


SIMI P.
 Environmental Engineer

Report of the Joint Committee:

The Joint Committee had visited the site on 23/08/2022. The 'Pandavanpara', a hillock of great historic and mythological significance is located in Neyyattinkara Taluk of the district of Thiruvananthapuram. The hillock consists of tall granite boulders and the same is currently intact. The Department of Archaeology had taken initiatives to protect the 3.15 acres of land surrounding the place including the Pandavanpara. A few rocks that were mined in the past were found at the site. The field inspection team could not find any evidence of environmental damages currently in the area. Moreover, the area is now monitored by the police and the entry of the public to the site is also restricted. No mining and blasting activities were found in the region. The nearest active quarry i.e. quarry of M/s. Delta M Sand Private Ltd was located at approximately 550 meters from the buffer zone of the site and an abandoned quarry was existing at around 110 meters beyond the buffer zone of the location. The Kerala State Pollution Control Board or SEIAA had not granted any clearance for mining projects in that location. The photos of the inspection are produced herewith and marked as **Annexure A**.

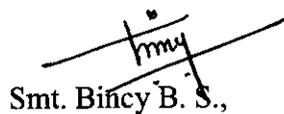
Submitted for kind consideration of this Hon'ble National Green Tribunal



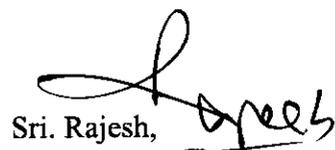
Sri. Vineeth T. K.,
Dy. Collector, Disaster Management,
Collectorate, Thiruvananthapuram.



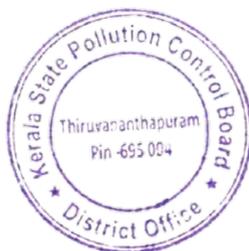
Dr. A. Bijukumar,
Member, State Level Expert Appraisal
Committee, SEIAA.



Smt. Binicy B. S.,
Environmental Engineer,
District Office, Thiruvananthapuram
& Nodal Officer, Joint Committee.



Sri. Rajesh,
Directorate of Archeology,
Thiruvananthapuram.




SIMI P.
Environmental Engineer

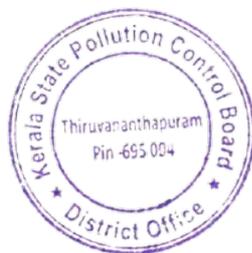
ANNEXURE A



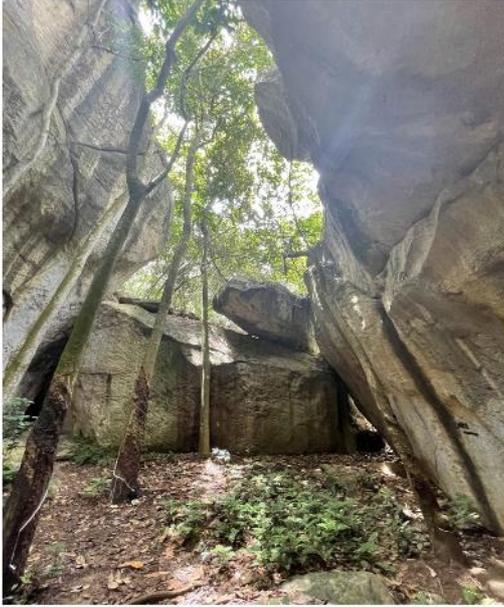
Pandavanpara : Image 1



Pandavanpara : Image 2




SIMI P.
Environmental Engineer



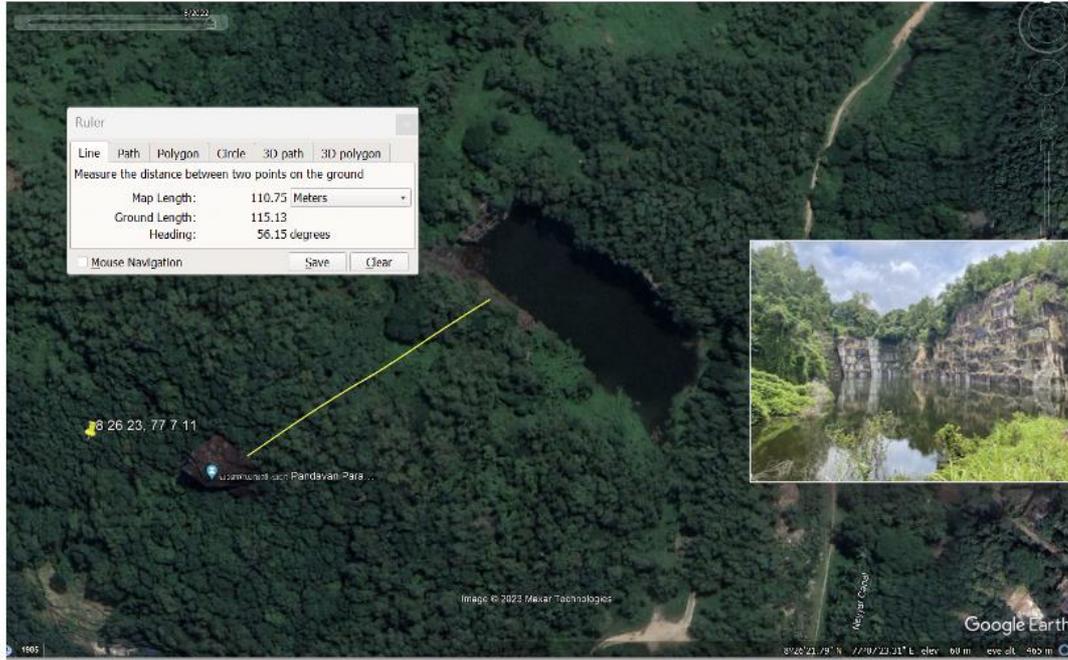
Remains of past mining



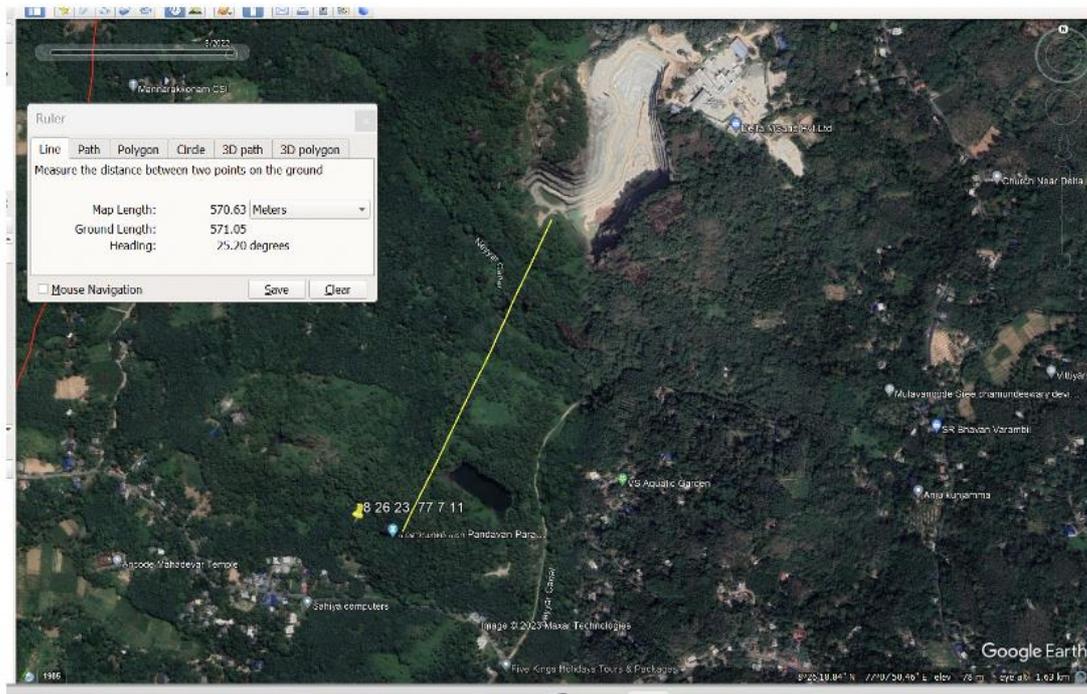
Joint Committee members and inspection team




SIMI P.
Environmental Engineer



Abandoned quarry near Pandavanpara at 110m approx.



Active quarry of M/s. Delta M-sand at 550m approx.



SIMI P.
SIMI P.
Environmental Engineer